

कारण उनके विकास कार्यक्रमों के छिन्न-भिन्न होने का रोकने के अनुरूप वित्तीय उपायों के सम्बन्ध में अन्तर्राष्ट्रीय पुनर्निर्माण और विकास बैंक के कर्मचारियों द्वारा किये गये अध्ययन से है। अध्ययन का संक्षिप्त व्यौरा, जो अन्तर्राष्ट्रीय पुनर्निर्माण और विकास बैंक द्वारा 9 दिसम्बर 1965 को जारों का गया प्रेस विज्ञप्ति में दिया गया है, अनुबन्ध में दिया गया है। [पुस्तकालय में रखा गया, देखिये संख्या

LT-5482/66]

दिल्ली में घड़ियों का तस्कर व्यापार

329. श्री डा० ना० तिवारी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिसम्बर, 1965 में फतहपुरी, दिल्ली में चोरी-छिपे लार्ड गई 300 से अधिक घड़ियां पकड़ी गई थीं ;

(ख) यदि हां, तो वे किन-किन देशों से चोरी-छिपे लार्ड गई थी ;

(ग) उनका अनुमानित मूल्य क्या है; और

(घ) इन तस्कर व्यापारियों के के विरुद्ध क्या कार्यवाही कां गई है ?

वित्त मंत्री (श्री शचीन्द्र चौधरी) :

(क) 14 दिसम्बर 1965 को फतहपुरी, दिल्ली में घड़ियों के एक व्यापार से सम्बंधित कुछ मकानों का तलाशां ली गया था और 326 कलार्ड घड़ियां बरामद हुई थीं, जिनके बारे में विश्वास किया जाता है कि वे बाहर से चोरी छिपे लार्ड गयी हैं।

(ख) घड़ियां स्विटजरलैंड की बना हैं।

(ग) लगभग 30,000 रुपये।

(घ) मामले की अभी जांच-पड़ताल हो रहा है।

Western Kosi Canal

330. Shri Shree Narayan Das:
Shri Vishwa Nath Pandey:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the proposed alignment of Western Kosi canal which was forwarded to the Nepal Government has been approved by that Government;

(b) if so, the final alignment approved;

(c) the important features of the agreement now reached in this regard; and

(d) whether any programme of construction has been drawn up and if so, details thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) Not yet. The matter is still engaging the attention of His Majesty's Government of Nepal.

(b) to (d). Do not arise.

Grievances of Delhi Nurses

331. Shri Shree Narayan Das:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri P. C. Borooah:
Shri Yashpal Singh:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether the Delhi branch of Trained Nurses' Association of India has put forward their grievances as

to their insufficient allowances at present being given for uniform, messing and washing; and

(b) if so, whether their grievances have been redressed and if so, to what extent?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Yes.

(b) The Dearness Allowance has been increased recently. Other matters are under consideration.

Stationery Office, Calcutta

**332. Shri Shree Narayan Das:
Shri D. N. Tiwary:**

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that drastic changes in the organisation, administration and supply system of the Government of India Stationery Office, Calcutta are being made or are proposed to be made in the near future;

(b) if so, the broad features of such changes;

(c) the basis on which this is proposed to be effected; and

(d) whether a large number of employees would be thrown out of employment in giving effect to these changes?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) The intention is to introduce reforms in the procedure relating to supply of stationery and paper.

(b) The broad features are: (i) decentralisation of the consolidated budget of the Government of India Stationery Office and provisioning of funds with the indentors to meet their requirements;

(ii) the indentors to be allowed to obtain their requirements of small value items directly by local purchase

or by cash payments from the Stationery Office or its Regional Depots; and

(iii) the inspection work of the Government of India Stationery Office along with the staff to be transferred to the Directorate General of Supplies and Disposals.

(c) With a view to the exercise of direct control on the budget by the Ministry of Finance and also to cutting down delays in supplies.

(d) It is intended to protect the service rights of the employees.

Reserve Bank's Credit Policy

**333. Shri Shree Narayan Das:
Shri R. S. Pandey:
Shri R. Barua:**

Will the Minister of Finance be pleased to state:

(a) whether any assessment has been made as to the success, or otherwise, of the Reserve Bank's new credit policy formulated in November, 1965;

(b) whether the Banks have exercised voluntary discipline in the matter of lending to their borrowers for certain priority industries; and

(c) if not, whether the Reserve Bank has taken any suitable steps to meet the situation?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) to (c). The trends in bank credit and the advances by commercial banks to the major industries or against particular securities are being examined by the Reserve Bank of India and the position is continuously under review. Although no specific order of priorities, apart from the requirements of the defence and export industries and the provision of finance for the procurement of foodgrains, has been prescribed or is being followed by the commercial banks, there is no reason to believe that any of the essential needs of the industry are being neglected.